

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:3776  
ANSWERED ON:14.12.2009  
SEZs IN GUJARAT  
Vasava Shri Mansukhbhai D.

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) the details of Special Economic Zones (SEZs) proposed and approved in Gujarat State during the last three years;
- (b) the amount of assistance provided to them during the last three years; and
- (c) the details regarding performance in terms of employment and export of the said SEZs?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a): Out of 50 formally approved SEZs in Gujarat, 30 have since been notified. Notification of a SEZ is done only on compliance of requisite statutory requirements. As regards new proposals for setting up of SEZs, including those in Gujarat, the Board of Approval (BOA) considers them only when the concerned State Government recommends and the proposal is found to be complete in all respects.

(b): No financial assistance is provided to private SEZs. However, fiscal benefits in the form of duty concessions and such other facilities as envisaged in the SEZ Act, 2005 and Rules frame thereunder are admissible to SEZs.

(c): SEZs in Gujarat have generated direct employment for 44,025 persons and exports worth Rs. 39,570.48 crore during first two quarter of the current financial year.